

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC mode [Hybrid])*

**ITEM No. 55**  
**CA Nos.42, 58, 59, 70, 71, 74, 79/2023,**  
**Contempt Petition No.01/2024 in**  
**CP No.125/BB/2022**

**IN THE MATTER OF:**

Mr. G.N. Thirumalesh ... Petitioner  
Vs.  
M/s. Apex Luminaries Pvt. Ltd. & Ors. ... Respondents

**Order under Section 241-244 of Companies Act, 2013**

**Order delivered on: 30.04.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Vinayak Bhat, PCS  
For the R1 to R3 : Shri Deepak Basavaraj, Adv.

**ORDER**

1. Heard the Ld. PCS for the Petitioner and Ld. Counsel for the Respondents.
2. Pursuant to Order dated 29.02.2024, Ld. Counsel for the Respondents seeks further time to file objections in Contempt Petition No.01 of 2024 as there is a bereavement in the Respondent's family. Therefore, Ld. Counsel for the Respondent is granted further three weeks' time to file objections in Contempt Petition No.01 of 2024, and one week thereafter is granted to the Petitioner to file rejoinder, if any, after duly serving the copy on the other side.
3. List the matter on **18.07.2024**. In the meanwhile, interim Order granted on 27.06.2023 is extended till the next date of hearing.

**Sd/-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

Krishna

**Sd/-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**